NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/30, 31/ (IB)/2017

NAME OF THE PETITIONER(S) : M. ANTHONY PETER

NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

Counsel for porificated

ORDER

Counsel for petitioner present and has not filed the affidavit in proof of notice sent to the respondent. He is directed to send fresh notice to the respondent and file proof of the same by way of affidavit. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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